

RETRENCHMENT OF WORKERS IN BHILLAI STEEL PLANT

424. SHRI K. P. SUBRAMANIA MEENON:

SHRI M. R. VENKATARAMAN:

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that 70 NMR workers were retrenched in Bhillai Steel Plant recently;

(b) if so, the details thereof;

(c) whether Government have received any memorandum from the Workers Union demanding cancellation of the retrenchment orders; and

(d) if so, what steps have been taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN) : (a) and (b) The services of 61 NMR/Casual labourers employed for specific items of work of a temporary nature were terminated during August 1972, when their period of employment came to an end.

(c) Yes, Sir.

(d) Whenever regular vacancies relevant to their background arise, these workers will be considered by the Plant management of filling them.

HOOGLY DOCKING AND ENGINEERING CO.

425. SHRI NIREN GHOSH: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are aware that the Management of Hoogly Docking and Engineering Co. Ltd., has not paid the legal dues and salaries of workers since February, 1972; and

(b) if so, the steps taken by Government against the defaulting persons?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHANDILKAR): (a) and (b) Information is being collected and will be laid on the Table of the Sabha in due course.

DEMANDS OF EXECUTIVE ASSOCIATION OF ALLOY STEEL PLANT

426. SHRI NIREN GHOSH: Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have received any memorandum from Executive Association of Alloy Steel Plant of Durgapur;

(b) if so, what are its main demands; and

(c) the reaction of Government thereto, and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN) : (a) to (c) There have been a number of memoranda from the Alloy Steels Executives' Association regarding the expansion of the Alloy Steels Plant, Durgapur. The main demand is that Government should reconsider its decision not to increase the capacity for production of Stainless Steel as a part of the scheme of expansion. It has been explained to the Association that the product-mix for the expansion scheme has been decided on overall technological and economic considerations.

IMPLEMENTATION OF THE SIMLA AGREEMENT

427. SHRI V. R. MOHAN:

SARDAR GURCHARAN SINGH TOHRA :

SHRI B. V. ABDULLA KOYA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) how far the Simla Agreement has been implemented; and

(b) what are the prospects of its further implementation?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) The Simla Agreement is in the process of being implemented. Some delay has taken place over the question of delineation of the line of control in Jammu & Kashmir. Moreover, Pakistan's continued non-recognition of Bangladesh has delayed

progress on the question of repatriation of POWs and civilian internees, who surrendered to the Joint Indo-Bangladesh Command, by preventing Bangladesh's association in talks on this issue.

Government hope that Pakistan will view these matters in a realistic and constructive manner in order to expedite the normalisation of relations and the establishment of durable peace in the subcontinent in terms of the Simla Agreement.

RESULTS OF THE CLOSURE SIMPSON GROUP OF COMPANIES

428 SHRI H. S. NARASIAH : Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the tragic happenings in the Simpson Group of Companies in Madras resulting in intermittent closures of that industrial complex for about a period of five months caused damage to the industries in defence, automobile and other sectors in the country as a whole; and

(b) if so, the extent of damage caused to each of the said sectors?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHANDILKAR): (a) and (b) According to available information, these closures are reported to have adversely affected other manufacturing units in Tamil Nadu and elsewhere in the country which depended on the Simpson Group of Companies for the supply of components. Precise information about the extent of damage is not available.

REARMAMENT OF PAKISTANI FORCES

429. SHRI H. S. NARASIAH : Will the Minister of DEFENCE be pleased to state :

(a) the extent to which Pakistan is depending on CENFO resources for the flow of war equipment of American origin; and

(b) how much Chinese War material has been coming to Pakistan both by the sea and the overland routes?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) Pakistan is receiving supplies of Military hardware both from China and CENFO countries. It will not be in public interest to disclose details.

पाकिस्तान द्वारा भारतीय युद्धबन्दियों का लौटाया जाना

430. श्री ना० कृ० शेजवलकर . क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) गत 1971 में की गई युद्ध विराम की घोषणा से लेकर अब तक पाकिस्तान द्वारा कितने भारतीय युद्धबन्दियों को लौटाया गया ;

(ख) क्या पाकिस्तान द्वारा उनके साथ अमानुषिक व्यवहार किया गया था और युद्धबन्दियों से संबंधित वर्तमान अन्तर्राष्ट्रीय मान्यताओं का उल्लंघन किया गया था , और

(ग) यदि हा, तो सरकार की इस संबंध में क्या प्रतिक्रिया है ?

†[REPATRIATION OF INDIAN POWs BY PAKISTAN]

430. SHRI N. K. SHEJWALKAR : Will the Minister of DEFENCE be pleased to state

(a) the number of Indian prisoners of war repatriated by Pakistan to date since the declaration of ceasefire in 1971 last;

(b) whether inhumane treatment was meted out to them and existing international norms pertaining to the prisoners of war were violated by Pakistan; and

(c) if so, what is the reaction of Government in this regard?

रक्षा मंत्री (श्री जगजीवन राम) :

(क) 36 जिसमें एक अमैनिश शामिल है।

(ख) तथा (ग) ऐसे कुछ मामले हमारी जानकारी में आए थे और उनको